

It is reported that on the 2nd May 1995, a grenade was hurled by militants in Ustad Mohalla Mosque, in Jammu in which six persons were injured, and there was a blast in a Gurdwara at Phinder Bishnah, in which there was no loss of life.

(c) It is a well established fact that the terrorist activities in Jammu and Kashmir are being actively fuelled, aided and abetted by Pakistan.

(d) A total number of 884 persons including 331 civilians, 477 militants and 76 Security Force personnel were killed while 1395 were apprehended since 1.1.95. 655 persons including 423 civilians and 232 Security personnel were injured during this period.

(e) Sustained pressure is being maintained on the militants to contain their activities. The steps taken towards this end include intensive patrolling on the LOC and the interior areas, further streamlining of the intelligence machinery to enable targeted operations; ensuring close coordination between various operational agencies; increasing the involvement of the State Police and anti-terrorist operations; continuous vigil along the International Border and LOC to prevent/check infiltration; strengthening of Security arrangements and patrolling in vulnerable and farflung areas; and securing people's cooperation in anti-militant operations.

White Paper on Doda

6977. SHRI RAM KAPSE : Will the PRIME MINISTER be pleased to state :

(a) whether representations have been made to Union Government demanding a White Paper on Doda on Government's policy on Kashmir;

(b) if so, the details thereof;

(c) whether the Government proposed any action plan to combat militancy in the border State;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (e). It is true that questions have been raised from time to time about Security situation in Doda district, and with respect to the policy of Government regarding Jammu and Kashmir. Government have been making consistent and determined efforts to ensure that the violence unleashed in the State by terrorists, actively aided and abetted from across the border, is effectively contained and conditions conducive to normalisation and restoration of the representative and democratic institutions created. Towards this end, apart from a number of other steps aimed at restoring the normal administrative, economic and development activities in the State, and creating

confidence among the people, sustained action has been taken to contain the activities of the terrorists including : further streamlining of the intelligence machinery and coordination between various operational agencies to enable targeted operations; continuous and intensive vigil along the border/LOC to prevent infiltration; augmentation of security arrangements and patrolling in the far flung areas; and securing people's cooperation in containing and isolating the militants. Similar steps in the Doda district have also been taken with the aim of creating a feeling of confidence and security among the people.

Government are aware of the designs and likely efforts of Pakistan and its protege groups to try and step up violence and disorder in the State to try and thwart the political and electoral process. A close watch is being kept on the situation and action will be taken to ensure that these designs are effectively foiled.

[English]

Backward Classes Reservation

6978. SHRI RAMA KRISHNA KONATHALA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any complaint regarding non-implementation of Backward Classes Reservation by some of the Public Sector Undertakings; and

(b) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b). Instructions have been issued to PSUs through their administrative Ministries to reserve 27% vacancies filled through direct recruitment in favour of other backward classes. This reservation applied to vacancies filled after 8th September, 1993. This is in addition to the reservation provided to SCs/STs. Complaints in this regard are looked into by the respective administrative Ministries and PSUs who are responsible for implementing these instructions.

[Translation]

Rehabilitation of Displaced Kashmiris

6979. SHRI JANARDAN MISRA :
SHRI PANKAJ CHOWDHARY :

Will the PRIME MINISTER be pleased to state :

(a) whether the number of Kashmiri displaced persons is increasing constantly;

(b) if so, the number of displaced persons registered in Delhi and other parts of the country;

(c) whether the financial assistance being provided by the Government is quite insufficient for them; and

(d) if so, the measures being taken by the Government to rehabilitate these persons?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) The number of Kashmiri migrant families who have registered themselves in Delhi and various other States/UTs is given in Statement enclosed.

(c) and (d). Permanent rehabilitation of Kashmiri migrants outside Kashmir is not envisaged. They are expected to return to the Valley as soon as conditions conducive for their return can be created. In the meantime, these needy migrants are being given all possible sustenance and support by the State Governments/U.T. Administrations concerned so that their hardships are minimized.

STATEMENT

Statement indicating Jammu and Kashmir families living in various States

S. No.	Name of the State/UT	No. of families
1.	Jammu	26,933
2.	Delhi	19,338
3.	Himachal Pradesh	115
4.	Haryana	523
5.	Chandigarh	206
6.	Punjab	100
7.	Uttar Pradesh	500
8.	Madhya Pradesh	40
9.	Karnataka	60
10.	Goa	140
11.	Kerala	5
12.	Maharashtra	124
13.	Rajasthan	47
		48,131

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) No. of projects sanctioned by IREDA in the Energy sector during the last three years in the country is as follows:

1992-93	1993-94	1994-95	Total
56	94	136	286

(b) (i) Amount disbursed during the above period State-wise is given in the Statement enclosed.

(ii) The total disbursement proposed for 1995-96 is Rs. 208.00 crores as per the MOU entered into between IREDA and Ministry of Non-conventional Energy Sources.

STATEMENT

Disbursements During the Years 1992-93 to 1994-95

(Rs. in lacs)

S. No.	State/UT	1992-93	1993-94	1994-95
1.	Uttar Pradesh	14.33	258.56	19.30
2.	Maharashtra	85.05	88.25	263.51
3.	West Bengal	52.94	16.93	27.16
4.	Kerala	265.60	215.73	0.00
5.	Tamil Nadu	550.07	3723.64	8783.29
6.	Rajasthan	1.10	4.98	131.00
7.	Haryana	1.32	16.93	279.32
8.	Karnataka	90.74	175.08	959.38
9.	Andhra Pradesh	44.02	312.62	922.14
10.	Madhya Pradesh	586.18	148.08	339.21
11.	Gujarat	1.72	233.66	1303.68
12.	Orissa	118.09	262.72	0.00
13.	Goa/Daman	0.00	130.00	0.00
14.	New Delhi	0.00	4.73	0.00
15.	Punjab	8.19	0.00	1.50
Total		1817.35	5591.91	13029.49

[English]

Renewable Energy Development Agency

6980. DR. VASANT NIWURUTTI PAWAR : Will the PRIME MINISTER be pleased to state :

(a) the number of projects assisted by Indian Renewable Energy Development Agency in the energy sector during the last three years; and

(b) the amount disbursed during the above period and proposed to be disbursed during the current financial year, State-wise?

Supply of spare parts by Russia

6981. SHRI M.G. REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether Russia propose to supply spare parts to Indian Army;

(b) if so, the details thereof;

(c) whether there is also a plan for remodification of MIG 21; and

(d) if so, the details thereof?